

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

ALLAHABAD this the 29th day of February, 2008.

HON'BLE MR. ASHOK S. KARAMADI, MEMBER- J. HON'BLE MR. SHAILENDRA, MEMBER- A.

CIVIL CONTEMPT PETITION NO. 94 OF 2007

IN

ORIGINAL APPLICATION NO. 809 OF 2006

P. Prashant, a/a 31 years, S/o P. Govardhan, R/o NT-39, No. 6, N.S.I. Campus, Kalyanpur, Kanput.

.....Applicant.

VERSUS

Sri T. Nanda Kumar, Secretary (Food and Public Distribution), M/o Consumer Affairs, Food and Public Distribution, Krishi Bhawan, New Delhi. .

.....Respondent

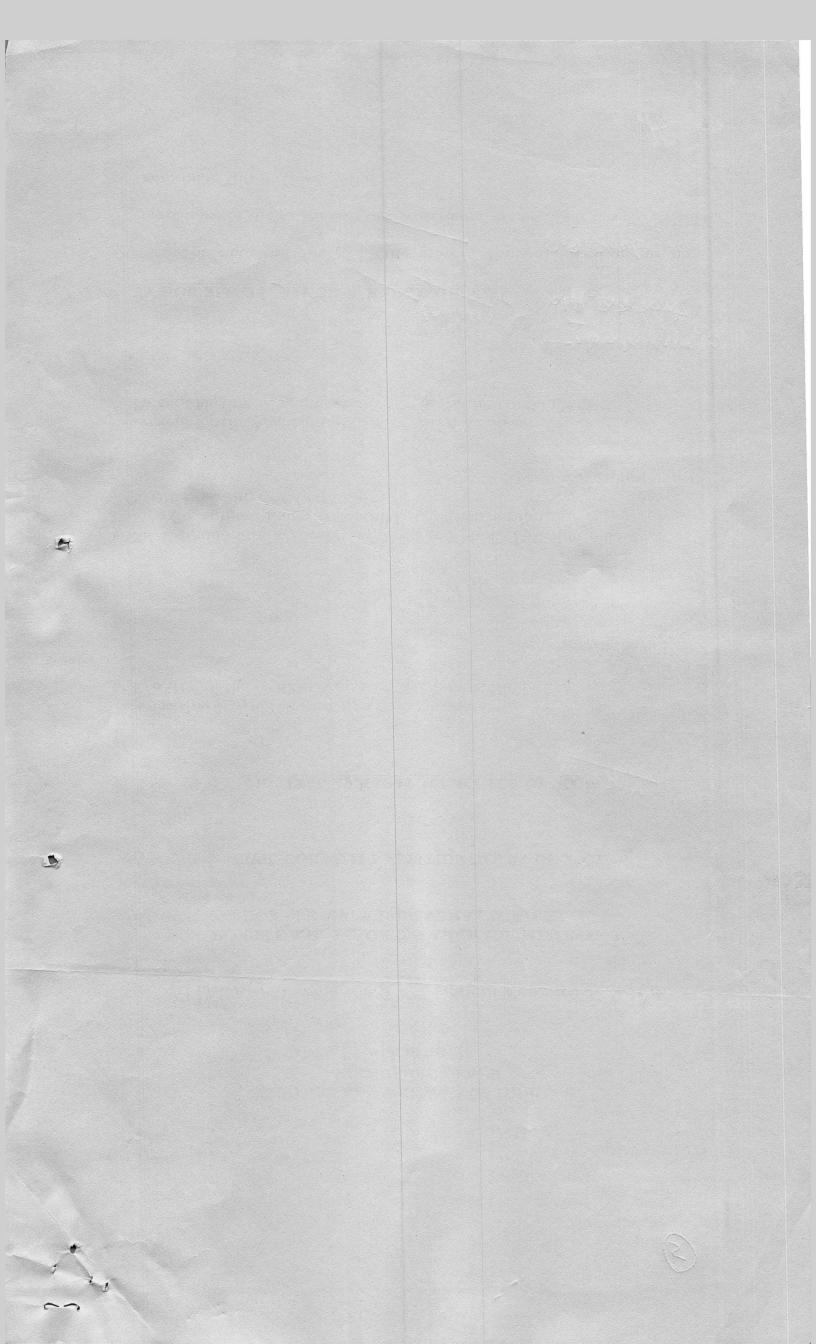
Present for the Applicant: Present for the Respondent: Sri Saumitra Singh

Sri A.K. Dave

ORDER

BY HON'BLE MR. ASHOK S. KARAMADI, JM.

The applicant has filed the present contempt petition for noncompliance of the judgment and order dated 03.08.2006 passed by this Tribunal in O.A No. 809/2006.





2. Learned counsel for the applicant states that the respondent has complied with the order dated 03.08.2006 passed by the Tribunal. In view of the submissions made by the counsel for the applicant, no grievance to the applicant subsistence. Accordingly the contempt petition is dismissed having become anfractuous.

MEMBER- A.

MEMBER- J.

/Anand/